

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 3

CP(IB) No. 183/Chd/Hry/2024

**IN THE MATTER OF:**

Canara Bank

...Petitioner

Vs.

Mr. Varun Moudgil .

...Respondent

**Under Section:** 95(1)

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 22.07.2024.

Pooja  
18.07.2024

Sd/-  
Court Officer